

# RESUME OF WORK DONE BY LOK SABHA

(ELEVENTH LOK SABHA—SIXTH SESSION)

*19th November to 2nd December, 1997*



LOK SABHA SECRETARIAT  
NEW DELHI

*January, 1998/Pausa, 1919 (Saka)*

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## **PREFACE**

This Publication contains a brief resume of work done in the Eleventh Lok Sabha during the Sixth Session i.e. from the 19th November to 2nd December, 1997.

NEW DELHI;  
*January, 1998*

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*Pausa, 1919 (Saka)*

S. GOPALAN,  
*Secretary-General.*

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## 1. DURATION OF SESSION

Date of Commencement	\$ 19 November, 1997
Date of Adjournment <i>sine die</i>	*2 December, 1997
Date of Dissolution	4 December, 1997
Total Number of days of Session	14 days
Number of actual sittings	5 days
Number of Hours of sittings	2 hrs. 45 mts.

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\$ The first sitting commenced with the playing of National Anthem.

\*Originally the Session was scheduled to conclude on 19 December, 1997 but following certain political developments, the House was adjourned *sine die* on 24 November, 1997.

Later on the House was re-convened on 2 December, 1997 under the provisions of Rule 15 of the Rules of Procedure and Conduct of Business in Lok Sabha but in view of the new political developments (Acceptance of Resignation of Prime Minister Shri I.K. Gujral and that of his Council of Ministers) and in accordance with the decision taken at the meeting of the Speaker with Leaders of parties/Groups in Lok Sabha held on 2.12.1997, the House was again adjourned *sine die* on the same day i.e. on 2.12.1997.

## 2. BILLS

### (I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table in the case of Bill passed by Rajya Sabha	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Income-Tax (Second Amendment) Bill, 1997	13.8.1997	—	20.11.1997 (withdrawal)	0 01	—	—	Withdrawn by leave of the House
2.	The Legislative Councils Bill, 1997	14.8.1997	—	20.11.1997 (Motion for consideration moved)	0 01	—	—	Discussion not concluded

## SUMMARY

1. Bills Pending at the end of the last session	19
2. Bills introduced	Nil
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	Nil
8. Bill negatived	Nil
9. Bills withdrawn	1
10. Bills part-discussed	1
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/ Speaker	Nil
18. Bills reported by Standing Committees	2
19. Bills pending at the end of sixth session of Eleventh Lok Sabha	*

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\*18 Bills were pending at the time Lok Sabha was adjourned *sine die* on 2.12.1997. However, all the pending Bills lapsed consequent on dissolution of 11th Lok Sabha on 4.12.1997.

**(II) Bills Referred to the Standing Committees and Presentation/Laying of Report thereof**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of Committee/ Date of reference	Date of presentation/ laying of the Report	Remarks
1.	The Payment of Gratuity (Amendment) Bill, 1997.	24.7.1997 (R.S.)	Speaker	Labour and Welfare (4.8.1997)	20.11.1997	Pending in R.S.
2.	The Employees Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1997.	7.8.1997 (R.S.)	Speaker	Labour and Welfare (29.9.1997)	20.11.1997	Pending in R.S.



### **\*(III) Private Members' Bills**

#### **Summary**

1. Bills pending at the end of the last session .....	152
2. Bills introduced .....	Nil
3. Bills withdrawn.....	Nil
4. Bills negatived.....	Nil
5. Bills removed from the Register of Pending Bills.....	16
6. Bills part-discussed** .....	1
7. Bills pending at the end of Session*** .....	136

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\* Private Members' Business relating to Bills was not transacted during the sixth session of Eleventh Lok Sabha.

\*\* Bill remained part-discussed at the end of the fifth session. Bill was not taken up for further consideration during the sixth session.

\*\*\* Lok Sabha was adjourned *sine-die* on 2 December, 1997 and thereafter was dissolved on 4 December, 1997.

### 3. COMMITTEES

#### (I) Financial Committees

Name of Committee	No. of sittings	Duration		Average percentage of attendance by Members	Study Tours/ Local Visits Undertaken	Reports		Presented	Statement
		Hr.	Mts.			Original	Action taken		
Committee on Estimates Committee on Public Undertakings	1*	1	00	7%**	—	3	—	—	—
	—	—	—	—	—	1	—	—	one statement regarding Action Taken Report was Laid.
Committee on Public Accounts	—	—	—	—	—	5	4	—	—
	1	1	00	7%	—	9	4	—	1

\* Informal sitting.

\*\* Only those members who were in Delhi.

## (II) Standing Committees

Sl. No.	Name of Committee	No. of Sittings	Duration		Average percentage of attendance by Members	Study Tours/ Local Visits Undertaken	Reports		Presented	Remarks
			Hr.	Mts.			Original	Action taken		
1	2	3	4	5	6	7	8	9		
1.	Committee on Agriculture	—	—	—	—	—	2	—		
2.	Committee on Communications	1	0	30	37.77%	—	3	—		
3.	Committee on Energy—Sub-Committee on Coal	2	3	00	37%	—	—	—		
4.	Committee on External Affairs	2	2	25	34.5%	—	—	—		
5.	Committee on Food, Civil Supplies and Public Distribution	—	—	—	—	—	—	2		
6.	Committee on Labour and Welfare	—	—	—	—	—	2	—		
7.	Committee on Petroleum & Chemicals	2	3	15	44%	—	—	—		
8.	Committee on Railways	—	—	—	—	—	2	2		
9.	Committee on Urban and Rural Development (i) Sub-Committee (ii)	1	0	30	45%	—	—	—		

### (iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration Hr. Mts.	Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Report		Presented	Remarks
						Original	Action taken		
1	2	3	4	5	6	7	8	9	
1.	Business Advisory Committee	1	0 40	60%	—	—	—	—	
2.	Committee on Privileges	2	3 00	70%	—	—	—	—	
3.	Committee on Petitions	—	— —	—	—	1	—	—	
4.	House Committee— Sub-Committee of House Committee on Accommodation	1	2 00	50%	—	—	—	—	
5.	Railway Convention Committee	—	— —	—	—	1	—	—	

#### **4. MOTIONS UNDER RULE 191**

##### **SUMMARY**

1. No. of notices received .....	175
2. No. of Motions admitted .....	57
3. No. of discussion held .....	Nil
4. No. of motions remained part-discussed .....	Nil
5. Time taken .....	Nil

## 5. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of obituary References	Time Taken	
				H.	M.
1	2	3	4	5	
1.	*Mother Teresa	05.09.1997			
2.	*Shri Chitta Basu (Sitting Member of Eleventh Lok Sabha and Member Sixth, Seventh, Ninth and Tenth Lok Sabha)	05.10.1997			
3.	*Shri N.V.N. Somu (Sitting Member of Eleventh Lok Sabha and Member Eighth Lok Sabha)	14.11.1997			
4.	Shri Mahabir Prasad Yadav (Member Eighth Lok Sabha)	13.08.1997			
5.	Shri P. Ankineedu Prasad Rao (Member Fifth, Sixth and Seventh Lok Sabha)	27.08.1997			
6.	Shri Dharampal Singh (Member Ninth Lok Sabha)	04.09.1997	19.11.1997	0	20
7.	Shri Satish Agarwal (Member Sixth and Seventh Lok Sabha)	10.09.1997			
8.	Pandit Jwala Prasad Jyotishi (Member Second and Third Lok Sabha)	10.09.1997			
9.	Shri Mandali Venkata Krishna Rao (Member Second Lok Sabha)	27.09.1997			
10.	Shri Peter G. Marbaniang (Member Ninth and Tenth Lok Sabha)	29.9.1997			
11.	Shri Hardwari Lal (Member Eighth Lok Sabha)	21.10.1997			
12.	Death of School Children when a School bus carrying them fell into the Yamuna at Wazirabad in North-Delhi.	18.11.1997			
13.	Shri M. Kamalanathan (Member Fourth Lok Sabha)	17.08.1997	20.11.1997	0	3
14.	Shri Laisram Achaw Singh (Member Second Lok Sabha)	14.11.1997	21.11.1997	0	3
15.	Shri Kapil Dev Shastri (Member Ninth Lok Sabha)	25.09.1997	02.12.1997	0	4

\*House was adjourned for the day without transacting any business.

## 6. PANEL OF CHAIRMEN

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Sl. No.	Name of Member	Date of Nomination
1.	Shri Basudeb Acharia	
2.	Shri P.C. Chacko	
3.	Shri Nilish Kumar	
4.	Smt. Geeta Mukherjee	13.9.1996
5.	Shri P.M. Sayeed	
6.	Col. Rao Ram Singh	
7.	Prof. Rita Verma	

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Shri Chitta Basu, Member of Panel of Chairmen died on 5.10.1997.

## **9. RESOLUTIONS**

### **\*Private Members' Resolutions**

#### **SUMMARY**

1. Number of Resolutions received . . . . .	3
2. Number of Resolutions admitted . . . . .	3
3. Resolutions withdrawn. . . . .	Nil
4. Resolutions negatived . . . . .	Nil
5. Resolutions part-discussed** . . . . .	1

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\*Private Members' Business relating to Resolutions was not transacted during the sixth session of Eleventh Lok Sabha.

\*\*Resolution remained part-discussed at the end of the fifth session. Resolution was not taken up for further discussion during the sixth session.



**10. DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE  
FOR SHORT DURATION DISCUSSION UNDER RULE 193**

**SUMMARY**

No. of notices received	71
No. of discussions admitted	Nil
No. of discussions held	Nil
No. of discussions remained part-discussed	Nil
Total time taken	Nil

**11. SPEAKER/DEPUTY SPEAKER/CHAIRMAN**  
**Announcements/Observations/References/Rulings**

Subject	By whom	Date
Announcement regarding adjournment of House <i>sine die</i> on 24.11.1997	Speaker	24.11.1997

## 12. STATEMENTS

### (i) Matters Under Rule 377

*Position regarding receipt of replies from Ministries concerned during  
11th Lok Sabha as on 12.1.1998.*

	Total No. of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (22.5.1996 to 12.6.1996)	23	17	73.91
Second Session (10.7.1996 to 13.9.1996)	159	107	67.30
Third Session (20.11.1996 to 20.12.1996)	115	74	64.35
Fourth Session (20.2.1997 to 16.5.1997)	225	145	64.44
Fifth Session (23.7.1997 to 01.9.1997)	106	65	61.32
Sixth Session (19.11.1997 to 02.12.1997)	Nil	Nil	Nil

**(II) Statement showing time spent on Disorderly scene/Interruptions in the House during Sixth Session of Eleventh Lok Sabha**

Date	Time spent		Remarks
	H.	M.	
20.11.1997	4	36	Due to interruptions, Lok Sabha adjourned at 1221 hrs. to meet at 1400 hrs. Lok Sabha re-assembled at 1403 hrs. and interruptions continued. Lok Sabha adjourned at 1409 hrs. for the day.
21.11.1997	5	57	Interruptions started at 1103 hrs. and continued upto 1108 hrs. Lok Sabha adjourned at 1108 hrs. for the day.
24.11.1997	2	00	Interruptions started at 1103 hrs. and continued upto 1127 hrs. Lok Sabha adjourned at 1128 hrs. to meet at 1400 hrs. Interruptions again started at 1405 hrs. and continued upto 1408 hrs. At 1408 hrs. H.S. gave his ruling re. slogan shouting. Lok Sabha was adjourned <i>sine-die</i> at 1412 hrs.
	12	33	

Note: Time calculated on the basis of the normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

**13. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE SIXTH SESSION OF  
ELEVENTH LOK SABHA**

Business	Time taken		Percentage to the total time taken
	H	M	
Government Bills	0	02 1/2	1.2
Obituary References, Papers laid on the Table, etc.	2	43	98.8
Total	2	45	100.0